

(iv) excision of civil areas redundant to the requirements of the Army from 18 Cantonments.

(b) Recommendations (i) to (iii) above have been implemented in full. In respect of recommendation (iv), civil areas from 6 Cantonments have been excised.

(c) Civil areas from other 12 Cantonments could not be excised due to strong opposition of the public and the elected members of the Cantonment Boards.

**Shri Hari Vishnu Kamath:** The statement laid on the Table of the House says that the committee recommended among other things the excision of civil areas redundant to the requirements of the Army from 18 cantonments, but it adds that civil areas from 12 cantonments could not be excised due to strong opposition of the public and the elected members of the Cantonment Boards. May I know which are these cantonment areas where there was strong opposition from the public and elected members and which are those areas where there was no such opposition?

**Shri Raghuramaiah:** There are 18 cantonments mentioned here, out of which 12 are the ones in regard to which the question concerning public opposition is put. The 12 are: Ahmednagar, Belgaum, Deolali, Ferozepore, Kanpur, Kirkee, Landor, Meerut, Naini Tal, Poona and Saugor.

**Shri Hari Vishnu Kamath:** With regard to the answer arising out of part (i), what is the proportion of the nominated and elected members at present on these cantonment boards?

**Shri Raghuramaiah:** There is at the moment parity in class I and class II ones. That is to say by an executive order appointing one less among the officials, the number of the elected and the non elected is placed at par.

**Shri S. M. Banerjee:** In order to further democratise the civil administration in cantonments, I want to

know whether a comprehensive legislation about the working of the cantonment is being contemplated as promised by the ex-Deputy Minister, Shri Majithia?

**Shri Raghuramaiah:** That is another question but I may say that the question is under consideration.

**Shrimati Renu Chakravartty:** What are the exact measures undertaken by this committee to bring about democratisation?

**Shri Raghuramaiah:** I have already mentioned that although under the statute as it now exists nominated members constitute a majority by one, in actual fact by the exercise of executive authority it has been decided to arrange it so that there is parity between elected and nominated officials.

**Shri Hari Vishnu Kamath:** Have reports reached the Government that even in these cantonment boards where there is an elected president and Vice-President, in the absence of the President sometimes the executive officer of the cantonment board has notified the local commandant, and not the elected Vice-President as officiating President?

**Shri Raghuramaiah:** If there is any such case, the hon. Member may inform us.

**Shri Hari Vishnu Kamath:** Pachmarhi.

मध्य प्रदेश में पैराशूट फैक्टरी

{ श्री बड़े :  
\* १४४४. } श्री ब० जी० सिंह :  
{ श्री कछवाय :

क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) मई १९६२ के अपने दौरे में उन्होंने मध्य प्रदेश में कौन से प्रतिरक्षा उद्योग स्थापित करने का वायदा किया था;

(ख) क्या सरकार का विचार मध्य प्रदेश में एक पैराशूट फैक्टरी स्थापित करने का है; और

(ग) यदि हां, तो यह किस स्थान पर स्थापित की जाएगी ?

**The Minister of State in the Ministry of Defence (Shri Raghuramaiah):**

(a) No promises as set out in the question were made.

(b) No, Sir.

(c) Does not arise.

**Shri Bade:** Is the Government intending to have any parachute factories in Madhya Pradesh?

**The Minister of Defence (Shri Krishna Menon):** No, Sir.

**Shri Bade:** Has the Minister said in a lecture in Indore that there will be a parachute factory in Madhya Pradesh?

**Shri Krishna Menon:** No, Sir: we have no proposal or projects of that kind.

**Shri Bade:** In your speech you have said like that.

**Shri Krishna Menon:** I did not make any speech of that kind.

**Shri S. M. Banerjee:** I want to know whether there is any scheme to expand the existing ordnance factories in Madhya Pradesh.

**Shri Krishna Menon:** That is a separate question. Madhya Pradesh is a very large place.

**Shri Daji:** Has the Minister seen the report of his speech in Indore that the Defence Ministry will set up some industry in Indore and consider the proposals actively? Are the reports wrong?

**Shri Krishna Menon:** There is no question of setting up any industry in Indore. We have a very old and well-established place in Mhow where, after the British went away, there

was some feeling that there was not enough employment. After all, the Defence Ministry's primary responsibility is not to look after industry as such. But subject to financial resources, we would take that into consideration and that is being thought about.

**Shri Bade:** Is the Government aware that there is much production of silk called kosha in Mhow and Rahul? Is the Government making use of that silk in any parachute factory in Madhya Pradesh?

**Shri Krishna Menon:** The materials for the use of parachutes have to be tested and adjudged upon by the experts concerned. As I said, our parachute capacity is sufficient for our requirements and we have no problems in this way.

#### **Standing Committee on Primary, Secondary, University and Social Education**

\*1445. **Dr. L. M. Singhvi:** Will the Minister of Education be pleased to state:

(a) whether Government have decided upon criteria for nominating members of the proposed four Standing Committees on Primary, Secondary, University and Social Education;

(b) when the personnel of the proposed Committees are likely to be finalised; and

(c) when the Committees are likely to commence their work?

**The Minister of Education (Dr. K. L. Shrimali):** (a) to (c). Persons are being invited from amongst those who have special knowledge and experience in the relevant field of education. On receipt of the replies to the invitation, the list of members will be finalised and the Standing Committees will then start functioning.

**Dr. L. M. Singhvi:** What would be the framework of functions for these various committees and what would be their tenure of office?